

**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHIV MFG. PIPES
PRIVATE LIMITED**

RELEVANT PARTICULARS

1	Name of Corporate Debtor	Shiv Mfg. Pipes Private Limited
2	Date of incorporation of Corporate Debtor	07/11/2013
3	Authority under which Corporate Debtor is incorporated/ registered	ROC - Mumbai
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U28910MH2013PTC249912
5	Address of the registered office and principal office (if any) of Corporate Debtor	RO: Shop-4, 'Dharti Height', Plot 28, Sec 21, Navi Mumbai/ Kamothe, Navi Mumbai, Mumbai, Maharashtra 410209
6	Date of closure of Insolvency Resolution Process	23/11/2021
7	Liquidation commencement date of Corporate Debtor	24/11/2021 (Order pronounced on 24/11/2021 and received by the liquidator on 22/01/2022)
8	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Sandeep D. Maheshwari IBBI/IPA-001/IP-P00640/2017-2018/11093
9	Address and e-mail of the Liquidator, as registered with the Board.	1, Shree Ram Laxmi Niwas CHS, Near Anthony Bakery, Kolbad, Thane, Maharashtra 400601 Email id: ayunish@yahoo.com
10	Address and e-mail to be used for correspondence with the Liquidator	1, Shree Ram Laxmi Niwas CHS, Near Anthony Bakery, Kolbad, Thane, Maharashtra 400601 Email id: sandeep@stresscredit.com
11	Last Date for submission of claims	21/02/2022

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of **SHIV MANUFACTURING PIPES PVT. LTD.** on 24/11/2021 (order received by the liquidator on 22/01/2022).

The stakeholders of **SHIV MANUFACTURING PIPES PVT. LTD.** are hereby called upon to submit their claims with proof on or before 21/02/2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Forms can be downloaded from <https://www.stresscredit.com/downloads/>

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Sandeep D. Maheshwari

Date: 26/01/2022
Place: Mumbai

Liquidator in the matter of Shiv Manufacturing Pipes Pvt. Ltd.
Reg No. IBBI/IPA-001/IP-P00640/2017-2018/11093

S. Maheshwari